NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 800/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.07.2017

NAME OF THE PARTIES:

Aurobindo Pharma Ltd.

V/s

Sanjivani Paranteral Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

26 Ajay Panicker Adv fr Oc ajayley

day

<u>ORDER</u>

TCP No. 800/I&BP/NCLT/MB/MAH/2017

On hearing both the parties, this Bench having felt that there is a chance of settlement in between them, list this matter for reporting on 05.07.2017.

Sd/-

V. NALLASENAPATHY Member (Technical) Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)